

ITEM NO.301

COURT NO.6

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1359/2023

SAYUNKTA SANGHARSH SAMITI & ANR.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

([PART HEARD BY : HON'BLE ANIRUDDHA BOSE AND HON'BLE SUDHANSHU DHULIA, JJ.]

IA No. 28714/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 3401/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 161216/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30056/2023 - EXEMPTION FROM FILING O.T.

IA No. 161217/2021 - EXEMPTION FROM FILING O.T.

IA No. 71881/2023 - EXEMPTION FROM FILING O.T.

IA No. 30054/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 56151/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 162394/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. Rahul Kripalani, Adv.
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Ms. Suhasini Sen, Adv.
Ms. Prakriti Rastogi, Adv.
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Ms. Supraja V, Adv.
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Mr. Yojit Mehra, Adv.
Mr. Prashant Gawali, Adv.

For Respondent(s) Mr. Shrirang B. Varma, Adv.
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Mr. Omkar Jayant Deshpande, Adv.
Mrs. Pradnya Shashibhushan Adgaonkar, Adv.

Mr. Arunabh Chowdhury, Sr. Adv.
Mr. Anil Rao, Adv.
Ms. Mubarakka Mohammed Lokhandwala, Adv.
Mrs. Pragya Baghel, AOR
Mr. Dechen W. Lachungpa, Adv.
Mr. Anirudha M. Sethi, Adv.

Mr. Sagar Ghogre, Adv.
Mr. Mr. Vaibhav Ghogre, Adv.
Mr. Amrendra Kumar Mehta, AOR

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Mr. Mr. Vaibhav Ghogre, Adv.
Mr. Amrendra Kumar Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the post-lunch session on any day in
the week commencing from 17.07.2023 (except
18.07.2023) subject to the approval of Hon'ble the
Chief Justice of India.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR